33 Papers Laid BHADRA 13, 1896 (SAKA) Papers Laid 34 12.20 hrs. given on 22-8-1974 during a supple-

PAPERS LAID ON THE TABLE STATEMENT RE. ALLEGED MISBEHAVIOUR OF A TELEPHONE MONITOR IN AHMEDA-BAD TELEPHONE DISTRICT

THE MINISTER OF COMMUNICA-TIONS (SHRI K. BRAHMANANDA REDDY): I beg to lay on the Table. in response to the matter under rule 377 raised by Kumari Maniben Patel in the HCuse on 12-8-1974, a statement (Hindi and English versions) regarding alleged misbehaviour of a telephone monitor in Ahmedabad Telephone District [Placed in Library Sce No LT- 8377/74].

ANNUAL REPORT OF NRDC FOR 1972-73

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM): I beg to lay on the Table a copy of the Annual Report (Hind) and English versions) of the National Research Development Corporation of India. New Delhi, for the year 1972-73 along with the Audited Accounts and the c mments of the Comptroller and Aurutor General thereon, under sub-section (1) of section 619A of the Companies Act. 1956 Placed in Library. See No LiT-8378/74]. 1

STATEMENT RE. S.Q. NO. 461 DATED 22-8-74

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI R. K. KHADILKAR) I beg to lay on the Table in pursuance of an assurance 2037 L.S.-3 given on 22-8-1974 during a supplementary on Starred Question No 461, a statement (Hindi and English versions) showing details of assistance admissible to the Pak Nationals (in camps) in Gujarat. [Placed in Library. See No. LT-8379/74].

REVIEW & ANNUAL REPORT OF NATIONAL TEXTILE CORPORATION & ANNUAL REPORT OF NATIONAL PRODUCTI-VITY COUNCIL FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL LEVE-LOPMENT (SHRI ZIAUR RAHMAN ANSARI) I beg to lay on the Table--

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1936.—

(1) Review by the Government on the working of the National Textile Corporation Limited, New Delhi, for the year 1972-73.

(ii) Annual Report of the National Textile Corporation Limited, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-8380/74].

(2) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 1972-73. [Placed in Library. See No. LT-8381/74].